

GOVERNMENT OF INDIA
MINISTRY OF FINANCE
DEPARTMENT OF REVENUE
RAJYA SABHA
UNSTARRED QUESTION NO-275
ANSWERED ON – 22.07.2025

HIGH-GST LIFESAVERS DRUGS

275 DR. SASMIT PATRA:

Will the Minister of Finance be pleased to state:

- (a) which essential drug Stock Keeping Units (SKUs) moved to elevated GST slabs since April 2025;
- (b) the per unit retail price increase in drugs due to these reclassifications have caused; and
- (c) which anti-profiteering audits/penalties are underway?

ANSWER

THE MINISTER OF STATE IN THE MINISTRY OF FINANCE
(SHRI PANKAJ CHAUDHARY)

(a) GST rates and exemptions are prescribed on the recommendations of the GST Council which is a constitutional body comprising of members from Union and State/UT governments. There has been no upward revision in GST rates for any drugs or medicines since April 2025.

(b) and (c) Does not arise in view of reply to part (a) above.
